

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1491/2016

This the 29th day of April, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member, (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Anuradha Arya, Applicant ID:-2014253731
Aged about 29 years,
W/o Sh. Som Dutt,
posted as a Guest Teacher (TGT-Sanskrit),
at Government Girls Senior Secondary School,
West Patel Nagar, New Delhi-08,
W/o Sh. Som Dutt,
R/o B-14, Chaudhary Bharam Prakash
Ayurvedh Charak Sansthan,
Khera Dabar, New Najafgarh,
New Delhi-73. Applicant

(By Advocate: Shri Amit K. Pateria)

Versus

1. Govt. of NCT of Delhi, Through Chief Secretary,
Delhi Secretariat, Player's Building,
IP Estate,
New Delhi.
2. Director, Directorate of Education,
Old Secretariat,
5 Alipur Road,
Delhi.
3. Deputy Director of Education,
District West-A, Govt. Co-ed Senior Secondary School,
Karampura, New Moti Nagar,
New Delhi-15.
4. Principal, Govt. Girls Senior Secondary School,
West Patel Nagar,
New Delhi-08. Respondents

ORDER(ORAL)**By Hon'ble Mr.Justice M.S. Sullar, M(J):**

At the very outset learned counsel for the applicant intends to withdraw the OA to enable him (applicant) to file fresh OA to await the decision of OA-3734/2015.

2. Therefore, the OA is dismissed as withdrawn with the aforesaid liberty as prayed for.

(K.N. Shrivastava)
Member(A)

(Justice M.S.Sullar)
Member(J)

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